

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 18.06.2021 (FRIDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 655 of 2020	Gp Capt Atul Jain Vs. Tripathi Hospital Pvt. Ltd.	Atul Jain	Shivani Kher-R1, R2, R3 & R8
<b>2.</b>	Comp. App. (AT) (Ins) No. 1041 of 2020	M.P. Industrial Development Corporation Vs. Jagdish Parulkar & Ors.	Arjun Garg	Jagdish Kr. Parulkar-R1 Jasdeep Singh Dhillon-R2 & R3

### **For Admission (Fresh Cases)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 62 of 2021	Mitesh Patel Vs. Axis Bank Ltd. & Anr.	Dhaval Deshpande	Aayush Agarwal-R1 Yash Jariwala Siddhi Vora Swati Dalmia
<b>4.</b>	Comp. App. (AT) (Ins) No. 414 of 2021	Doha Bank Q.P.S.C. & Ors. Vs. Anish Nanavaty & Ors.	Shubhabrata	
<b>5.</b>	Comp. App. (AT) (Ins) No. 418 of 2021	Shri Ramchandra D. Choudhary Liquidator of Anil Nutrient Ltd. Vs. The Commissioner of State Tax (3) Gujrat & Anr.	Atul Sharma	
<b>6.</b>	Comp. App. (AT) No. 38 of 2021	Pr. Commissioner of Income Tax (Central)-3 Vs. Bhavyam Fabtrading Ltd. & Ors.	Vibhooti Malhotra	Abhishek Nahta

### **For Admission (After Notice)**

<b>7.</b>	Comp. App. (AT) (Ins) No. 374 - 375 of 2021	R. K. Industries (Unit - II) LLP Vs. HR Commercials Pvt. Ltd. & Ors.	Swetab Kumar Akshat Singh	MihirThakore Saloni Kothari-R1 Abhishek Sharma-R2
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8.	Comp. App. (AT) No. 22 of 2021	Meghdoot Services Ltd. Through Mr. Pradip Prasad Vs. Registrar of Companies, West Bengal	Abhishek Gupta	Kamal Kant Jha
9.	Comp. App. (AT) No. 49 of 2021	Sidhi Singh & Anr. Vs. Registrar of Companies & Anr.	Ashutosh Gupta	Tushar Gupta Sunil Agarwal Sumit Kr. Mishra-R2

**For Hearing**

10.	Comp. App. (AT) (Ins) No. 1449 of 2019	Pandurang Shinde Vs. Industrial Development Bank of India & Anr.	Ashutosh Thakur	Rituambhaa Garg Abu John Mathew- R1
11.	Comp. App. (AT) (Ins) No. 221 of 2021	K. Srinivas Krishna Vs. Shyam Arora & Ors.	Shantam Gorawara	Shyam Arora-In Person-R1 VM Kannan-R2 Ishan Bhat-R3

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Orders**

12.	Comp. App. (AT) (Ins) No. 68 of 2019 & I.A No. 1078, 1091 of 2021	B. Prashanth Hegde. Vs. State Bank of India & Anr.	M.Theepa	Ashwini Kumar Singh-R1 Mukund P Unny-RP
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**For Hearing**

13.	Comp. App. (AT) (Ins) No. 1471 of 2019  <b>Part Heard</b>	Fourth Dimension Solutions Ltd. Vs. Ricoh India Ltd & Ors.  <b>With</b>	M.S. Vishnu Shankar	Pooja Mahajan-R1
14.	Comp. App. (AT) (Ins) No. 100 of 2020  <b>Part Heard</b>	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Avani Srivastava Raveena Rai
15.	Comp. App. (AT) (Ins) No. 101 of 2020  <b>Part Heard</b>	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Rohit Ghosh
16.	Comp. App. (AT) (Ins) No. 109 of 2020  <b>Part Heard</b>	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors.  <b>With</b>	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava- R1 Raveena Rai- R2&R3

<b>17.</b>	Comp. App. (AT) (Ins) No. 248 of 2020  <b>Part Heard</b>	State Tax Officer Vs. Ricoh India & Ltd & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3
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**By order of Hon'ble Officiating Chairperson**  
**-sd/-**  
**Registrar**